



**Central Administrative Tribunal  
Jammu Bench, Jammu**

Hearing through video conferencing

**OA No. 062/828/2020**

**(Diary No. 3727/2020)**

Monday, this the 21<sup>st</sup> day of September, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)  
Hon'ble Mr. Anand Mathur, Member (A)**

1. Irshad Ahmad Bhat, S/o Gh. Mohd. Bhat. R/o Kuchmulla Tral.
2. Shabir Ahmad Dar (Age 32 years) S/o Gh. Rasool Dar, R/o Sata Pukhrin Khrew District Pulwama.

.....Applicants

(Advocate: Mr. Bhat Fayaz Ahmad)

**Versus**

1. U.T of J&K through Commissioner/Secretary to Government Home Department, Civil Secretariat, Jammu/Srinagar.
2. Director General Fire and Emergency Services, Srinagar/Jammu.
3. Deputy Director, Fire and Emergency Services, Srinagar.

.....Respondents

(Advocate: Mr. Sudesh Magotra, Dy. AG)

**O R D E R****Hon'ble Mr. Anand Mathur, Member (A):**

1. Learned counsel for the applicant submits that since the date of written examination is over and he has filed another O.A which is likely to be listed tomorrow, he may be allowed to withdraw the instant O.A.
2. In view of the submission made by learned counsel for the applicant, he is permitted to withdraw the present O.A.
3. Accordingly, the instant O.A stands dismissed as withdrawn.

**(Mr. Anand Mathur)  
Member(A)**

**(Rakesh Sagar Jain)  
Member (J)**

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